HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

MONDAY, THE SEVENTEENTH DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 324 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 10/03/2025 in W. P. No. 7344 of 2025 on the file of the High Court.

Between:

1. INNOV8 WORKSPACES INDIA LIMITED, (previously known as OYO Workspace India Private Limited) Having its registered office at. 44, 2nd Floor, Regal Building, Connaught Place, Central Delhi, Delhi, India - 110001 Represented by Authorised Representative Kamal Chaitanya
2. KAMAL CHAITANYA, s/o Sh. Vijay Kumar, aged around 34 years, Occupation. Employee 1-32, Ambavaram, Prakasam, Andhra Pradesh Presently residing in Hyderabad

...APPELLANTS

AND

1. STATE OF TELANGANA, Represented by its Principal Secretary, Home Department, Secretariat, Hyderabad, Telangana - 500022
2. STATION HOUSE OFFICER, Madhapur Police Station, Hitech City Rd, Near Camille Albane - Kavuri Hills-Madhapur Sri Rama Colony, Madhapur, Hyderabad Telangana - 500033
3. SUB INSPECTOR OF POLICE, Madhapur Police Station, Hitech City Rd Near Camille Albane - Kavuri Hills-Madhapur Sri Rama Colony, Madhapur, Hyderabad, Telangana - 500033
4. HDFC BANK LTD., House No 1/62/2, Kavuri Hills, Plot No 29, Phase 1 Madhapur, Hyderabad - 500081
   Also, at.
   Vatika Atrium, Block-A, Khasrano, Wazirabad, Gurgaon, Sector-53

...RESPONDENTS

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of the Impugned Notice dt 01.03.2025 and defreeze bank account of Appellant No. 1 bearing no. 57500000480098, HDFC Bank.

Counsel for the Appellants: SRI AVINASH DESAI, SENIOR COUNSEL FOR SRI QAZI SALAR MASOOD AATIF

Counsel for the Respondent Nos. 1 to 3: SRI MAHESH RAJE, GP FOR HOME

Counsel for Respondent No. 4: ----

The Court made the following: ORDER

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.324 of 2025

JUDGMENT *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*:

Sri Avinash Desai, learned Senior Counsel appearing for Sri Qazi Salar Masood Aatif, learned counsel for the appellants and Sri Mahesh Raje, learned Government Pleader for Home, appearing for respondent Nos.1 to 3.

2. Learned Senior Counsel for the appellants submits that he will be satisfied if the appellants are permitted to mention for fresh listing of W.P.No.7344 of 2025, because the appellants have already filed an implead petition and expedite petition.

3. The learned Government Pleader for respondent Nos.1 to 3 has no objection.

4. Accordingly, the writ appeal is **disposed of** by permitting the appellants to mention for out of turn listing of W.P.No.7344 of 2025 before the appropriate Bench. We have no doubt that if such mention is made, learned Single Judge will look into it, in accordance with law. No costs.

Interlocutory applications, if any pending, shall also stand closed.

Sd/- T. SRINIVAS
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Home Department, State of Telangana, Secretariat, Hyderabad, Telangana - 500022
2. The Station House Officer, Madhapur Police Station, Hitech City Rd Near Camille Albane - Kavuri Hills-Madhapur Sri Rama Colony, Madhapur, Hyderabad Telangana - 500033
3. The Sub Inspector Of Police, Madhapur Police Station, Hitech City Rd Near Camille Albane - Kavuri Hills-Madhapur Sri Rama Colony, Madhapur, Hyderabad, Telangana - 500033
4. The HDFC BANK LTD., House No 1/62/2, Kavuri Hills, Plot No 29, Phase 1 Madhapur, Hyderabad - 500081 Also, at. Vatika Atrium, Block-A, Khasrano, Wazirabad, Gurgaon, Sector-53
5. The Section Officer, Writ Posting Section, High Court for the State of Telangana
6. The Section Officer Writ Non Service Section, High Court for the State of Telangana.
7. One CC to Sri Qazi Salar Masood Aatif Advocate [OPUC]
8. Two CCs to GP For Home, High Court for the State of Telangana. [OUT]
9. Two CD Copies

MBC

HIGH COURT

HAC,J
&
RY,J

DATED: 17/03/2025



JUDGMENT

WA.No.324 of 2025

DISPOSING OF WRIT APPEAL

WITHOUT COSTS

12
17/03/25
bk